

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2455
ANSWERED ON:08.12.2014
MGNREGA WORKERS UNDER RSBY
Solanki Dr. Kirit Premjibhai

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of labourers covered under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA) given benefits of covered under the Rashtriya Swasthya Bima Yojana (RSBY) in the country, State/UT-wise;
- (b) the amount of premium paid by the labourers under the RSBY;
- (c) whether there are a number of diseases which have not been covered under the RSBY to MGNREGA labourers; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): More than 3.85 crore beneficiary families including MGNREGA workers (who have worked for more than fifteen days during preceding financial year) are covered under the scheme as on 31.03.2014. Data in respect of MGNREGA workers enrolled under RSBY is not furnished separately by all the States/UTs.

(b): RSBY beneficiaries are provided smart card based cashless health insurance cover of Rs.30,000/- per annum.

The insurer or its representative(s) collects the registration fee of INR 30 from each beneficiary family unit, at the time of enrolment and on delivery of the Smart Card. Under the Scheme the beneficiary has not to pay any premium. Premium is paid to the Insurance Companies by Central and State/UT governments shared in the ratio of 75:25. In case of the States of North East region and Jammu & Kashmir, the premium is shared in the ratio of 90:10.

(c) & (d): RSBY beneficiaries including MGNREGA workers get coverage in respect of all diseases/ conditions except the one mentioned in Annexure-I under the Scheme.